

**THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI):** (a) The Delhi Development Authority has reported that, as per socio-economic survey conducted in 1978, the approximate number of structures and population in Lakshmi Nagar and Shakaraur is as under:—

Approximate No. of structures	Approximate population
7200	37000

(b) and (c). These are unauthorised colonies. The Delhi Development Authority has reported that steps for preparation of development plans have been taken. Development work will be taken up thereafter. It is not feasible to lay down any time limit for this purpose.

#### **National Institution for Deaf Children**

**5738. SHRI CHATURBHUI:** Will the Minister of SOCIAL WELFARE be pleased to state:

(a) whether the demand for setting up a national institute for deaf children and construction of building for housing the Institute has been accepted by the Central Government;

(b) if so, when and where this Institute will be set up; and

(c) when work on the institute building will start and when completed and the special features of the Institute?

**THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):**

(a) Yes, Sir.

(b) This Institute will be set up at Bombay. It is expected to be set up shortly.

(c) The Central Public Works Department is already preparing plans and estimates for the construction of the building. The building work may, however, take some time.

This Institute is considered to be an apex Institute in the area of research, education, training and rehabilitation of the hearing handicapped. It will also provide certain national level services in the field of hearing handicapped.

#### **यमुना बिहार कालोनी, दिल्ली में आक्सीडेशन पांड का निर्माण**

**5739. श्री चन्द्रपाल शैलानी:** क्या निर्माण और आवास मंत्री यमुना बिहार, दिल्ली में पाईप लाइन बिछाने के बारे में 16 जून, 1980 के अतारांकित प्रश्न संख्या 829 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि:

(क) क्या दिल्ली विकास प्राधिकरण द्वारा यमुना बिहार कालोनी में सीवरों के विकास के लिये आक्सीडेशन पांड के निर्माण का ठेका दे दिया गया है; और

(ख) यदि हां, तो क्या आक्सीडेशन पांड इस वर्ष के अन्त तक पूरा हो जायेगा और यह उपयोग में लाये जाने हेतु तैयार हो जायेगा?

**निर्माण और आवास मंत्री (श्री पी. सी. सेठी):** (क) अभी तक नहीं।

(ख) आक्साइडेशन तालाब के दिसम्बर, 1980 तक पूर्ण हो जाने की सम्भावना है।

#### **S.T.D. between KAVAL Towns and Calcutta Telephones**

**5740. DR. A. U. AZMI:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether any of the KAVAL towns viz. Kanpur, Allahabad Varanasi, Agra and Lucknow is not yet connected on Subscribers Dialling System with Calcutta Telephones;

(b) if so, the reasons for not connecting the same so long when long distance towns have been connected with Calcutta much earlier; and

(c) the steps being taken to connect the same?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARIK ORAON):** (a) Subscriber Trunk Dialling has not yet been introduced between Calcutta and the KAVAL towns of U.P., viz., Kanpur, Allahabad, Varanasi, Agra, Lucknow.

(b) and (c). Expansion of transmission media and the concerned trunk automatic exchanges is necessary for introducing the STD facility. This has been taken in hand but not completed yet.

#### **Support Price of Paddy in Tamil Nadu**

5741. **SHRI S. SINGARVADIVAL:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the support price given by the Union Government for a quintal of paddy is lower than the cost of production of a quintal of paddy in Tamilnadu;

(b) whether it is also a fact that the support price given by the Government of Tamilnadu for a quintal of paddy is higher than the support price given for a quintal of paddy by the Union Government; and

(c) what steps Government of India propose to take to get the farmers the fair and reasonable price for the paddy?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN):** (a) No, Sir.

(b) Yes, Sir.

(c) The assurance of fair and reasonable price to the farmers is a major objective of the Government's price policy. The support/procurement prices fixed by the Government are in the nature of a long-term

guarantee to pursue production efforts with the assurance that in the event of glut in the market, the price of the farmers' produce will not be allowed to fall below the minimum level announced. The cultivators are, however, free to sell their produce in the open market at higher prices. To enable them to get higher prices for their produce the Government have removed all restrictions on the movement of wheat and rice from one part of the country to another. Support purchases are undertaken by the Food Corporation of India, the State Corporations and the State Cooperative Organisations.

#### **Provision of Wash Basin/Sink in Government Quarters, Sarojini Nagar, New Delhi**

5742 **SHRI BHEEKHABHAI:** Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 2426 on 30th June, 1980 regarding provision of wash basin in Type III quarters in Sarojini Nagar, New Delhi and state:

(a) in view of the upgradation of those quarters and higher rents being charged, whether Government propose to provide wash basin and sink in the quarters of Sarojini Nagar which have been upgraded to Type III so as to bring them at par with type III quarters in DIZ area and Baba Kharak Singh Marg; and

(b) if not, the reasons therefor?

**THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI):** (a) Although the type II quarters in Sarojini Nagar have since been upgraded to type III, higher rent is not being charged as a result of the upgradation. There is no proposal to provide wash basin/sink in these quarters.

(b) In view of the reply to (a) above, the question does not arise.